Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VINDHYAVASINI CORPORATION PRIVATE LIMITED Date of Commencement of Liquidation: 18-07-2025; List of Stakeholders as on Date: 08-09-2025; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digitof registration number: 11925

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	13288083826	6	13287751756		332070		Annexure 3
4	Unsecured financial creditors	4	24944563446	4	24944563446				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	321235477	1	321235477				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	38553882749	11	38553550679		332070		